

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(1) C.P.(IB)- 1752/7/(MB)/2017

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 13.06.2018

NAME OF THE PARTIES: Bank of Baroda
V/s.
Doshin Water Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 7 of I&B Code 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. Last chance to the Respondent Debtor.
3. The matter is adjourned to **15.06.2018 at 02:30 PM.**

SD/-
M.K. SHRAWAT.
Member (Judicial)

13.06.2018.
Suresh